

STATEMENT—contd.

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|----|-------------------------------------|-------|-----|-----|
| 12 | Bank of India | 61 | 32 | 29 |
| 13 | Bank of Maharashtra | 31 | 19 | 12 |
| 14 | Canara Bank | 44 | 27 | 17 |
| 15 | Central Bank of India | 23 | 21 | 2 |
| 16 | Corporation Bank | 25 | 18 | 7 |
| 17 | Dena Bank | 23 | 18 | 5 |
| 18 | Indian Bank | 21 | 13 | 8 |
| 19 | Indian Overseas Bank | 26 | 18 | 8 |
| 20 | New Bank of India | 51 | 43 | 8 |
| 21 | Oriental Bank of Commerce | 23 | 19 | 4 |
| 22 | Punjab & Sind Bank | 57 | 50 | 7 |
| 23 | Punjab National Bank | 75 | 62 | 13 |
| 24 | Syndicate Bank | 40 | 30 | 10 |
| 25 | UCO Bank | 41 | 31 | 10 |
| 26 | Union Bank of India | 30 | 28 | 2 |
| 27 | United Bank of India | 18 | 14 | 4 |
| 28 | Vijaya Bank | 69 | 49 | 20 |
| | TOTAL | 1,026 | 760 | 266 |

Police Officer Occupying C.M.D. Office in Kanpur

395. SHRI V. SREENIVASA PRASAD : Will the Minister of TEXTILES be pleased to state :

(a) whether a Police Officer had illegally made his entry on a closed holiday in or about mid of May, 1991 into the Office of Chairman-cum-Managing Director of Public Sector Company in Kanpur under his ministry;

(b) whether he continued in the said office for about three or four days until the Ministry concerned intervened ;

(c) whether the same officer has again taken over the position in the said company since 7th June, 1991 ; and

(d) if so, the facts in this regard ?

THE MINISTER OF STATE OF THE MINISTRY OF TEXTILES (SHRI ASHOK GEHLOT) : (a) to (d) On the basis of a communications issued by Govt. of India, the State Govt. of U.P. had placed the services of an I.P.S. Officer, at the disposal of British India Corporation Ltd. (BIC) Kanpur on 17th May, 1991 for appointment as Chairman-cum-Managing Director (CMD) of the Corporation. However, pending notification regarding his appointment as

CMD, the officer concerned was informed on 23rd May, 1991 to await further communication from Govt of India. Subsequently after issue of notification the Officer was advised by Govt. of India to take charge of the post. He resumed charge on 7th June 1991

Elevation of High Court Judges to Supreme Court

396. SHRI SYED SHAHABUDDIN: Will the Minister of LAW, JUSTICE AND COMPANY AFFAIRS be pleased to state :

(a) the names of High Court Judges elevated to the Supreme Court during 1988-89, 1989-90 and 1990-91 ;

(b) their seniority in the All India List of Judges on the date of elevation ;

(c) the number of posts of Judges of the Supreme Court as on April 1, 1988, April 1, 1989, April 1, 1990 and April 1, 1991 and the vacancies on these dates and

(d) the time by which the existing vacancies are likely to be filled ?

THE MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS AND MINISTER OF STATE IN THE MINISTRY OF LAW, JUSTICE AND COMPANY AFFAIRS (SHRI RANGARAJAN KUMARAMANGALAM) (a) The requisite information is given in the attached statement-I.

(b) Appointments of Judges are made in terms of article 124 of the Constitution of India and the person considered suitable is appointed as a Judge of the Supreme Court of India. There is no All India Service of High Court Judges.

(c) The requisite information is given in the attached statement-II

(d) The process of consultation for filling up the existing vacancies of Judges in the Supreme Court is on and it is not possible to indicate precisely by which time, the existing vacancies are likely to be filled up

STATEMENT I

| S. No | Name of the Judge | Date of Appointment in the Supreme Court |
|-------|-----------------------------------|--|
| 1 | S/Shri Justice N D Ojha | 19-01-88 |
| 2 | S R Pandian | 14-12-88 |
| 3 | Dr T. K Thonmen | 14-12-88 |
| 4 | A M Ahluwari | 14-12-88 |
| 5 | K N Sankia | 14-12-88 |
| 6 | Kuldip Singh | 14-12-88 |
| 7 | Jagdish Sharan Verma | 03-06-89 |
| 8 | V Ramaswami | 06-10-89 |
| 9 | P B Sawant | 06-10-89 |
| 10 | N M Kasliwal | 06-10-89 |
| 11 | Madanmohan Puri | 06-10-89 |
| 12 | K Ramaswami | 06-10-89 |
| 13 | Kumari Beevi, Meera Sahib Fathima | 06-10-89 |
| 14 | K J Reddy | 11-01-90 |
| 15 | S C Agarwal | 11-01-90 |
| 16 | Rani Manohar Sahai | 11-01-90 |
| 17 | Yogeshwar Dayal | 22-01-91 |